

Sl. No.	Name of the Scheme	Amount released during 1993-94 (Rs. in lakhs)
3	Boy's Hostel for STs	39.23
4	Education Complex	25.33
5	Research and Training	0.55
6	Special Central Assistance (SCA) to Tribal Sub-Plan	2234.77
7	Article 275 (i) of the Constitution	668.25
<i>Scheduled Castes Development</i>		
8	Special Central Assistance to Special Component Plan for Scheduled Castes	796.82
9	Scheduled Castes Development Corporation	99.07
10	National SCs and STs Finance and Development Corporation	141.50
11	Post-Matric Scholarships	357.95
12	Pre-Matric Scholarships	14.57
13	Book Banks	0.05
14	Girls' Hostel for SCs.	15.05
15	Boy's Hostels for SCs.	39.50
16	Coaching and Allied Schemes	5.52
17	Liberation and Rehabilitation of Scavengers	200.00
18	Protection of Civil Rights Act and Prevention of Atrocities Act	9.27
<i>Other Backward Classes Development</i>		
19	National Backward Classes Finance and Development Corporation.	170.00
TOTAL		4840.40

### Rehabilitation of neglected children

703. SHRI IQBAL SINGH :  
Will the Minister of WELFARE  
be pleased to state :

(a) whether Government are aware that there are over four lakhs neglected children on the streets in the National Capital Territory of Delhi; and

(b) what steps are being taken to rehabilitate these neglected children?

THE MINISTER OF STATE  
IN THE MINISTRY OF WEL-  
FARE (SHRI K. V. THANGKA  
BALU) : (a) The Government of  
India and UNICEF had sponsored  
a sample survey of street children  
in 8 cities of the country, including  
Delhi. According to the survey,  
Delhi has 1.10 lakh street children.  
However, there is no authentic data  
about the number of street children  
in Delhi.

(b) The Government has laun-  
ched a scheme for the welfare of the